

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-04/2013/ 7019 /A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Gautam Baruah,
District & Sessions Judge,
Kamrup, Amingaon.

Dated Guwahati, the 29th August, 2024.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. DJKA/6607/2024 dtd. 13.08.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 19.08.2024 and 20.08.2024, along with station leave permission from the morning of 18.08.2024 to the evening of 20.08.2024, with your official vehicle, at own cost**, has been granted. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-04/2013/ 7020 /A, dated, 29-08-24

Copy to:

✓ The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

[Handwritten Signature]